

The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2023

(Amendment of section 22, etc.)

ADV. DEAN KURIAKOSE (IDUKKI): Sir, I beg to move for leave to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

माननीय सभापति : प्रश्न यह है :

?कि महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम, 2005 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए !?

प्रस्ताव स्वीकृत हुआ।

ADV. DEAN KURIAKOSE: Sir, I introduce the Bill.

HON. CHAIRPERSON: Item No 174, Adv. Dean Kuriakose.

13.08% hrs